NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/ /2016

COMPANY APPLICATION NUMBER : CA/1/2014

NAME OF THE APPLICANT(S)

: Dr. MAM Ramaswamy Chetiar of Chettinad

Charitable Trust

NAME OF THE RESPONDENT(S)

: M/s Chettinad Coal Washeries Private Limited

UNDER SECTION

: 74(1) read with 73(4) of the Companies Act, 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

CA11/16.

AR-RAMANA TYAN

Come for Respondent

ORDER

Shri R Prithviraj Pandian, proxy representing counsel for applicant in CA 1/2014 & CA-1/2016 present. Shri A R Ramanathan, counsel for respondents present. Counsel for respondents filed counter in CA 1/2016. Time extended at request for filing rejoinder by the applicant counsel. Put up on 07.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)